

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI

ORDER

Consequent upon the sudden demise of Sh. Rajesh Kumar, Process Server, E.C. 11029/34041138 S/o Sh. Rajinder Kumar, expired on 02.07.2022, his name is hereby struck off from the pay scroll of this office with effect from 03.07.2022 (F/N) as per rule 5(2) of CCS (Pension) Rules, 1972.

Girish Kathpalia
" 27.8.22 "

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.),
DELHI

No. 64467-64487 PF/Admn-III/2022

Dated, Delhi the 29 AUG 2022

Copy forwarded for information and necessary action to :-

1. Personal office, Ld. Principal District & Sessions Judge (HQs.), THC, Delhi
2. The Ld. Principal District & Sessions Judge, Shahdara District, KKD, Delhi
3. The Accounts Officer/DDO, Shahdara District, KKD, Delhi (Copy of Death Certificate is annexed herewith)
4. The Pay & Accounts Officer, PAO, (Shahdara District), KKD, Delhi, (through concerned A/c Branch).
5. The Administrative Officer (Judl.), Vigilance Branch, (Central District), THC, & (Shahdara District), KKD, Delhi
6. The Dealing Officials, Seniority & Promotion, Posting and Transfer, Admn-III, THC, Delhi
7. The Branch In charge, Admn.I, II and III Tis Hazari Courts, Delhi
8. The Dealing Officials, Leave seat, (Central District), THC, & (Shahdara District), KKD, Delhi
9. The Dealing Official, Pension Cell, Shahdara District, KKD, Delhi
10. The Dealing Official, ACR Cell, THC, Delhi
11. Website Committee, English/Hindi, Tis Hazari Court Delhi.
12. The Dealing Official Layers, Tis Hazari Courts, Delhi
13. Smt. Mandakini Sharma on behalf of the deceased official i.e. Sh. Rajesh Kumar, Process Server, E.C. 11029/34041138 S/o Sh. Rajinder Kumar R/o H. No. D-16, Gali No. 06, Mandawali Unchey Par, Delhi-110092 (Private Accommodation)

Balbir Singh Shalar
27/8/22
(BALBIR SINGH SHALAR)
Administrative Officer (Judl.)
Administration Branch-III
Principal District & Sessions Judge (HQs.) Office, Delhi

